

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 90(ND)/2011
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M.M. KUMAR
Hon'ble Member (J) — President


SH. S. K. MOHAPATRA
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016**

NAME OF THE COMPANY: M/s . Greenline Transip Systems pvt.
V/s.
Airone Aviation Pvt Ltd.

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	P. NAGESH.	Advocate	} Petitioner	
2.	VISHNU SHARMA	Advocate		

order

Learned counsel for the Parties requested for some time to address arguments.

2. List for arguments on 17th October 2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)